

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.08.2022 (THURSDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 150 of 2022	Nitin Patil & Ors. Vs. P R Commissioner of Income Tax 1, Kolhapur & Ors.	Tuhina Misra	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 565 of 2021	Yogesh Singh Vs. Supriyo Kumar Chaudhuri & Ors. With	Gautam Singh	Akash Yadav Sabarni Mukherjee Swati Dalmia Indrani Ghosh-R1
3.	Comp. App. (AT) (Ins) No. 594 of 2021	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhari & Ors.	Garima Sharma	Swati Dalmia Plazer Mokhtan Akash Yadav Indranil Ghosh-R1
4.	Comp. App. (AT) (Ins) No. 822 of 2021	Rakesh Gupta & Anr. Vs. Nitin Narang Liquidator for Gupta Marriage Halls Pvt. Ltd. & Ors.	Ashish Choudhury	Abhishek Anand Mohak Sharma-R1
5.	Comp. App. (AT) (Ins) No. 164 of 2022	Sandeep Kumar Shah Vs. Priya Food Products Ltd.	Sameer Gupta	Abhishek Sikdar Pallavi Ray
6.	Comp. App. (AT) No. 167 of 2021	Mahamaya Financial Consultant Pvt. Ltd. Vs. Registrar of Companies, New Delhi	Dhiren R. Dave	
7.	Comp. App. (AT) No. 59 of 2022	Kishor Kakumal Keswani Vs. Manohar Kakumal Keswani & Ors. With	Vikram Hegde	Nirnay Gupta Vishal Ganda Ayandeb Mitra-R1 to R3

8.	Comp. App. (AT) No. 95 & 96 of 2022	Kishore Kakumal Keswani Vs. Kailash Parbat Hotels (I) Pvt Ltd. & Ors.	Rajat Sinha	Soumya Roop Sanyal-R1,2 & R3 Abhishek Devgan- R4 Mukesh Verma
9.	Comp. App. (AT) No. 109 of 2022	Vasantiben Sureshbhai Patel Vs. Cinelink Multiplex pvt. Ltd. & Anr.	Natasha D. Shah	

For Hearing

10.	Comp. App. (AT) (Ins) No. 504 of 2021	Zubin Bharucha Vs. Reliance AIF Management Company Ltd. and Ors.	Sulabh Rewar	Amit Agarwal-R1 & R2
11.	Comp. App. (AT) (Ins) No. 711 of 2021	Regional Provident Fund Commissioner (EPFO) Through, Regional PF Commissioner – II (Legal) Vs. Kuldeep Bassi (Resolution Professional) & Anr.	Chakradhar Panda	Mahima Singh Savar Mahajan-R1 Shatrajit Banerji-R2
12.	Comp. App. (AT) (Ins) No. 856 of 2021	Anuratan Textiles Pvt. Ltd. Vs. Amaira International Pvt. Ltd.	C.S. Gupta	Sonali Joon-R1 Vivek Singh Harshita Tyagi
13.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari Ravi Prakash	Kanika Singhal Siddhant Bajaj-R1 Sanjay Kr Raj Kr. Bansal
14.	Competition App. (AT) No. 08 of 2021	Air Cargo Agents Association of India Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Bharat Budholia Varun Thakur Gayatri Pradhan-R2 & R3
15.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No. 55 of 2016	JK cement limited Vs. Competition Commission of India & Anr.	P.K. Bhalla	Atul Dua Vasanth Rajasekaran, Ankush Walia for Builders Association of India. Rahul Goel Anu Monga-R2

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By order of Hon'ble Chairperson
-sd/-
Registrar